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The High Court of Kerala

Kochi- 682 031  
Dated- 06.03.2019

Proceedings

High Court establishment- allocation of work to Assistant Registrar- orders issued.

Read: High Court proceedings of even no. dated 26.10.2018

Order No.A5-44403/2018

In addition to the work allocated as per the proceedings read above, Sri. N. V. Paul, Assistant Registrar (H.G.), is put in charge of the control of Vehicles and Chauffeurs, with immediate effect.

(By Order)

  
K. Harpal  
Registrar General

To

The Officer concerned.  
The Joint Registrars, High Court.  
The Deputy Registrar, KJA, Athani.  
The Finance Officer, High Court.  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Private Secretaries to the Judges, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The G (Accounts- I & II) Sections, High Court  
The IT Section, High Court (for publishing in the High Court website)  
The Kerala Judicial Academy, Athani  
The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.